

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 29

C.P. (IB)/176(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 01.07.2024

NAME OF THE PARTIES: **SMALL INDUSTRIES DEVELOPMENT**
BANK OF INDIA THROUGH RISHABH
CHAND LODHA V/s SMT. KAUSHALIYA
OMPRAKASH AGARWAL PG TO KOSAS
EXPORTS LIMITED

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Vishal Hirawat, Advocate appeared for the Petitioner.
2. Mr. Vivek Parmar, Advocate appeared for the Respondent.
3. Heard Counsel appearing for the both parties and **Reserved for Order.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna